

Annexure - 5

Name of the corporate debtor: ISOLUX CORSAN INDIA ENGINEERING & CONSTRUCTION PRIVATE LIMITED; Date of commencement of liquidation: 06.02.2020;

List of stakeholders as on Revised: 31.12.2022

List of operational creditors (Government Dues)

Sr no	Details of claimant			Details of claimed received		Details of claimed admitted						Amount of contingent claim	Amount of mutual dues, that maybe set off	Amount of claim rejected	Amount claim under verification	Remarks if any
	Department	Government	Identification no	Date of receipt	Amount claimed	Amount of claimed admitted	Nature of claim	Amount covered by security interest	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed (Yes/No)	%share in total amount of claim admitted					
1	Deputy Commissioner of Commerical taxes(Audit)1.1DS GTO-1.1	Bengalore		04.03.2020	39948121	39948121	Operational Creditor (Govt Dues - State Tax)	-	-	No	NA	Nil	0	-		
2	Deputy commissioner of income tax	Delhi		16.03.2020	2879707911	1120361921	Operational Creditor (Govt Dues - Income Tax)	-	-	NO	NA	Nil	1759345990	-		
3	PR Vaghela(State Tax Office)surat	Surat		13.02.2020	14655016	14655016	Operational Creditor (Govt Dues - State Tax)	-	-	NO	NA	Nil	0	-		
TOTAL					2934311048	1174965058							1759345990			